

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:199

ANSWERED ON:24.08.2012

POWER GENERATION THROUGH RENEWABLE ENERGY SOURCES

Singh Shri Bhupendra ;Singh Shri Ravneet

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of power generation capacity addition from different renewable energy sources vis-à-vis target fixed in this regard alongwith its share in total energy consumption during the Eleventh Five Year Plan and proposed during the Twelfth Five Year Plan, year-wise, source-wise and State/UT-wise;
- (b) the details of proposals received from the State Governments and Union Territory (UT) Administrations for the development/ promotion of renewable energy sources along with the funds allocated/released and utilized thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the monitoring mechanism put in place by the Union Government to check optimum utilization of funds by the States/UTs; and
- (d) the steps taken/proposed to be taken by the government including technological assistance provided to encourage the power generation from different renewable energy sources and to utilize its abundant potential in various States/UTs?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a), (b), (c) & (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b), (c)& (d) of the Lok Sabha Starred Question No. 199 for answer on 24.08.2012 regarding Power Generation through Renewable Energy Sources

(a): Renewable power generation capacity of 14,661 MW has been added in the country during the 11th Plan period against a plan target of 12,230 MW. This comprises of 10260 MW wind power , 1419 MW small hydro power, 1996 MW biomass power, 46 MW waste to power and 940 MW solar power. State/UT-wise targets for the capacity addition are not fixed. Year-wise, source-wise and State /UT-wise break-up of the actual capacity added along with its estimated share in total electricity consumption during the 11th plan period is given in Annexure-I.

A capacity addition target of 29,800 MW for power generation from different renewable energy sources, which includes 15,000 MW from wind power, 2,100 MW from small hydro power, 10,000 MW from solar power, 2,000 MW from biomass power and cogeneration and 700 MW from urban & industrial waste to power - has been envisaged during the Twelfth Five Year Plan, and has been included in the plan proposals of the Ministry submitted to the Planning Commission. No year-wise break-up thereof has been fixed. Specific target for its share in the total electricity consumption has also not been fixed since electricity is a concurrent subject and the Electricity Act 2003 and subsequent guidelines under National Tariff Policy 2006, have made it obligatory upon SERCs to specify minimum percentages for purchase of renewable power (Renewable Purchase Obligations) in the area of each distribution licensee taking in account availability of the renewable energy resources in the region and impact on retail tariffs.

(b): Proposals are received from State Governments and UT Administrations for sanction of the eligible central financial assistance (CFA) for different categories of end users and beneficiaries (government bodies/ private developers/ industry/ NGOs/ individuals) under various schemes and programmes of the Ministry for promotion of grid-interactive renewable power projects as well as off-grid, decentralized renewable energy systems. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction and disbursement of eligible CFA in line with provisions of the respective schemes/ programmes subject to availability of funds.

(c): The utilization of funds is an ongoing process. In most schemes funds are released to project developers only after completion of projects to ensure complete utilization. Some funds are released to developers through State Nodal Agencies (SNAs)/ State Departments in installments which are linked with projects' progress and further releases are made after utilization of installments released earlier. Details of funds released to various implementing agencies at the state-level under various renewable energy programmes, including those for power generation, during the last 3 years (up to 31.3.2012) and Utilization Certificates received against the same are furnished in Annexure-II.

To ensure proper utilization of the funds, the Ministry obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. The Ministry also holds periodic meetings with implementing agencies to review the progress of projects and the pace of utilization of funds and undertakes random inspection visits to project sites to ascertain the quantity and

quality or project implementation and systems deployed, etc. In addition, periodic audit of the State Nodal Agencies (SNAs) is also undertaken.

(d): The government has taken several steps from time to time to encourage power generation from renewable energy sources and utilize its potential in various States/UTs. These steps are given below:

Provision of fiscal and financial incentives such as, capital/ interest subsidy/ generation based incentive, accelerated depreciation, nil/ concessional excise and customs duties; to improve projects viability.

Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources;

Preferential tariff for grid interactive renewable power in most potential States following the provisions made under the National Electricity Policy 2005 and National Tariff Policy 2006; Uniform guidelines by CERC for fixation of such preferential tariffs being issued every year;

Launching of Jawaharlal Nehru National Solar Mission to give a boost to deployment of solar energy systems, solar PV as well as solar thermal/ achieve reduction in cost of solar power.

Support for sector specific seminars/ workshops/ training programmes.

Publicity and awareness campaigns regarding the use of renewable energy systems/ devices through print, postal electronic media and exhibitions.

As regards providing technological assistance to the States/UTs, the Ministry has set up specialized technical institutions for providing necessary technological support/ assistance to interested stakeholders including States/UTs, for development of renewable energy.

The Solar Energy Centre, which is a part of the Ministry, acts as the technical focal point for solar energy sector.

Centre for Wind Energy Technology (C-WET), an autonomous institution of the Ministry, is the technical focal point for the wind energy sector.

Sardar Swaran Singh National Institute of Renewable Energy (SSS-NIRE) has been set up at Jalandhar recently to act as technical focal point for bio-energy sector.

The Alternate Hydro Energy Centre set up at IIT, Roorkee provides technical services in small hydro power sector.